

12.07 hrs

### PAPERS LAID ON THE TABLE

ANNUAL REPORT AND REVIEW OF TECHNICAL TEACHERS TRAINING INSTITUTE (EASTERN REGION), CALCUTTA FOR 1979-80, ANNUAL REPORT OF THE UNIVERSITY OF DELHI FOR 1978 AND STATEMENTS GIVING REASONS FOR NOT LAYING IN TIME ANNUAL ACCOUNTS OF INDIAN INSTITUTES OF TECHNOLOGY AT DELHI AND KANPUR FOR 1979-80

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions), of the Technical Teachers' Training Institute (Eastern Region), Calcutta, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Eastern Region), Calcutta, for the year 1979-80.

[Placed in Library. See No. LT-2225/81]

(2) A copy of the Annual Report (Hindi@ version) of the University of Delhi, Delhi for the year 1978.

[Placed in Library. See No. LT-2226/81]

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Indian Institute of Technology, Delhi, for the year 1979-80 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT-2227/81]

English version was laid on the Table on the 7th July, 1980.

(4) A statement (Hindi and English versions) explaining reasons for not laying the Annual Accounts of the Indian Institute of Technology, Kanpur, for the year 1979-80 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-2228/81]

### DETAILED DEMANDS FOR GRANTS, 1981-82 OF MINISTRY OF PETROLEUM, CHEMICAL AND FERTILIZERS

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Petroleum, Chemicals and Fertilizers for 1981-82.

[Placed in Library. See No. LT-2229/81]

### STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES PROMISES, ETC., GIVEN DURING VARIOUS SESSIONS OF LOK SABHA

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

#### Sixth Lok Sabha

(1) Statement No. XV—  
Sixth Session, 1978.

(2) Statement No. XVII—  
Seventh Session, 1979.

(3) Statement No. IX—  
Eighth Session, 1979.

#### Seventh Lok Sabha

(4) Statement No. VI—  
First Session, 1980.

(5) Statement No. VI—  
Second Session, 1980.

(6) Statement No. X—  
Third Session, 1980.

(7) Statement No. II—  
Fourth Session, 1980.

(8) Statement No. III—  
Fourth Session, 1980.

[Placed in Library. See No. LT-2230/81]

**ANNUAL REPORTS AND REVIEWS OF ALL INDIA FEDERATION OF COOPERATIVE SPINNING MILLS LTD., BOMBAY FOR THE YEAR ENDING ON 30-6-80, NATIONAL COOPERATIVE DEVELOPMENT CORPORATION, NEW DELHI, AND INDIAN FARMERS FERTILIZER COOPERATIVE LTD., NEW DELHI FOR 1979-80 AND RICE-MILLING INDUSTRY (REGULATION AND LICENSING) AMENDMENTS RULES, 1981**

**THE MINISTER OF AGRICULTURE, RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIERS (RAO BIRENDRA SINGH):**

(1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year ended 30th June, 1980 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year ended 30th June, 1980.

[Placed in Library. See No. LT-2231/81]

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 1979-80 together with Audit Report thereon, under sub-section (4) of section 17 of the National Cooperative Development Corporation Act, 1962.

(ii) A copy of the Review (Hindi and English versions) by the Government on the accounts of the National Cooperative Development

Corporation, New Delhi, for the year 1979-80.

[Placed in Library. See No. LT-2232/81]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertiliser Co-operative Limited, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Farmers Fertiliser Cooperative Limited, New Delhi, for the year 1979-80.

[Placed in Library. See No. LT-2233/81]

(4) A copy of the Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 180(E) in Gazette of India dated the 16th March, 1981, under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958.

[Placed in Library. See No. LT-2234/81]

**MR. SPEAKER:** Shri R. V. Swaminathan. (Interruptions)

There are certain ways. Not like this.

**RAO BIRENDRA SINGH:** On behalf of

Shri R. V. Swaminathan, I beg to lay on the Table:—

**REVIEW AND ANNUAL REPORT OF ASSAM AGRO-INDUSTRIES CORPORATION LTD., GAUHATI FOR 1972-73 WITH A STATEMENT FOR DELAY**

(1) A copy each of the following Papers (Hindi\*\* version) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Assam Agro Industries Corporation Limited, Gauhati, for the year 1972-73.

\*\*English versions were laid on the Table on the 27th March, 1980.